

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 210
120(ND)14

IN THE MATTER OF:
Sh. Nimit Kasliwal

... **Applicant/Petitioner**

Versus

M/s. MGM Stone Aggregates Pvt. Ltd. & Ors. ...

Respondent

Under Section: 397-398

Order delivered on 14.03.2023

CORAM:

SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

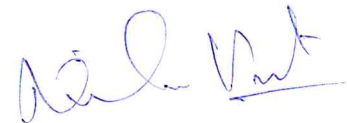
PRESENT:

For the Applicant : Adv. Yash Tandon a/w Adv. Samay Maheshwari

For the Respondent : Mr. Dinkar Singh, Mr. Gagan Garg, Mr. Rohit Singh, Advocates

ORDER

Due to paucity of time, the matter is re-notified to 25.04.2023.



COURT OFFICER